

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.170 of 2013

Dated : 7th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with
Mr. Venkata Krishna Kunduri
Mr. B. S. Prasad

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Ms. Shikha Ohri for R-3

ORDER

The learned counsel for the Respondents seek some time for filing the reply. They are directed to file their respective reply on or before 28th October, 2013 after serving copy on the other side.

Post the matter on **6th November, 2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/ak